CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No.99/2001 in O.A.No.2623/2000

Hon'ble Shri M.P.Singh, Member(Admn.) Hon'ble Shri Shanker Raju, Member (Judicial)

New Delhi, this the 21st day of August, 2001

- Sanjay Kumar s/o Sh. Shiv Charan Sharma r/o I-895, Krishi Kunj New Delhi.
- 2. Ranjit Rai s/o Sh. Narain Rai r/o 888, Krishi Kunj IARI, Pusa New Delhi.
- 3. Mukesh
 s/o Sh. Ram Nandan Rai
 r/o I-45, Krishi Kunj
 IARI, Pusa
 New Delhi.
- 4. Sanjay Kumar s/o Sh. Suresh Rai r/o 1629, Krishi Kunj IARI, Pusa ... Petitioners (By Advocate: Shri Chittaranjan Hatti, through Shri Krishan)
- 1. Dr. Punjab Singh Director IARI, Pusa New Delhi.
- 2. Shri R.S.Bhandari
 Secretary
 ICAR, Krishi Bhawan
 New Delhi.
 ... Respondents
 (By Advocate: Shri V.K.Rao, through Ms. Anuradha
 Priyadarshini)

ORDER(Oral)

By Shri M.P.Singh, Member (Admnv.):

The learned counsel for the petitioners wishes to withdraw the Contempt Petition as the directions of the Tribunal have been complied by the respondents. The CP is accordingly dismissed as having become infructuous. Notices issued to the respondents are discharged. No costs.

(SHANKER RAJU)
MEMBER(J)

(M.P.SINGH) MEMBER(A)